

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 81 of 2014**

**Dated : 18<sup>th</sup> December, 2014**

**In the matter of :**

**Kerala State Electricity Board Ltd. ... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission ...Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, post the matter on **05.02.2015.**

**Court Master**

Vg